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बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 04/03/2024

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4221198/ 05	Opp. No. AMD- 1087106	M/S. CLIENTAKE ASSOCIATES. / LORINA HEALTHCARE PVT. LTD. V/s M/S. ADITYA & ASSOCIATES. / EMCURE PHARMACEUTICALS LIMITED	Ashish Pandey Asst. Registrar
02	4221198/ 05	Opp. No. AMD- 1085261	M/S. CLIENTAKE ASSOCIATES. / LORINA HEALTHCARE PVT. LTD. V/s M/S. ANAND AND ANAND. / MR. V. SOURIRAJAN.	Ashish Pandey Asst. Registrar
03	4983921/ 43	Opp. No. AMD- 1129568	M/S. NEHA SHAH. / H.G. LUXURY HOTELS PRIVATE LIMITED. V/s M/S. ANAND AND ANAND / BHARATH SHAH.	Ashish Pandey Asst. Registrar
04	4617740/ 01	Opp. No. AMD- 1157684	M/S. NEOCHEM TECHNOLOGIES PRIVATE LIMITED V/s M/S. VISHESH AND ASSOCIATES / DURLAX INDIA PRIVATE LIMITED	Ashish Pandey Asst. Registrar

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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1372839/ 34	Opp. No. AMD- 235151	M/S. P. K. ARORA. / YOGESH KUMAR. V/s M/S. MACE CORPORATE ASSOCIATE. / RAJAN JHIRIWAL.	Shivangi Rana, Hearing Officer
06	1531357/ 05	Opp. No. AMD- 729239	M/S. R. R. SHAH & CO. / TORRENT PHARMACEUTICALS LTD. V/s M/S. V.A.ASSOCIATES. / LUPIN LIMITED	Shivangi Rana, Hearing Officer
07	1585945/ 39	Opp. No. AMD- 740503	M/S. RISHIT BHATT & CO. / JP ISCON PVT LTD. V/s M/S. VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS	Shivangi Rana, Hearing Officer
08	1356951/ 01	Opp. No. AMD- 256964	M/S. G.S. RIJHWANI & CO. / SUSHILABEN SURESHCHANDRA MODI. V/s M/S. FATEHCHAND C. SHAH & CO. / SHARDA CHEMICALS INDUSTRIES	Shivangi Rana, Hearing Officer

09	5031617/ 05	Opp. No. AMD- 1134178	M/S. ASHWANI KUMAR GUPTA. / M/S. STERIS HEALTHCARE PVT. LTD. V/s M/S. SUN PHARMA LABORATORIES LIMITED.	Shivangi Rana, Hearing Officer
10	3262622/ 24	Opp. No. AMD- 911695	M/S. SAMPAT DHRUV PRADIP. / SPUNWEB NONWOVEN PVT. LTD. V/s M/S. KARAM MULTIPACK PVT.LTD.	Shivangi Rana, Hearing Officer
11	4127663/ 34	Opp. No. AMD- 1001511	M/S. SURESH & CO. / G. K TOBACCO INDUSTRIES PVT. LTD. V/s M/S. KHAITAN & CO. / ESSKAY UNIVERSAL	Shivangi Rana, Hearing Officer



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	5070137/03	Opp. No. AMD- 1124258	M/S. CHIRAG A. SHAH, ADVOCATE. / SHAMJIBHAI K KAGTHARA. M/S. PATEL ENTERPRISE. V/s M/S. LALJI ADVOCATES. / JAI DURGA PLASTER INDUSTRIES	Ashish Pandey Asst. Registrar
02	5070137/03	Opp. No. AMD- 1130701	M/S. CHIRAG A. SHAH, ADVOCATE. / SHAMJIBHAI K KAGTHARA. M/S. PATEL ENTERPRISE. V/s M/S. TRADESAFE. / A.K. ENTERPRISE.	Ashish Pandey Asst. Registrar

03	4427162/ 22	Opp. No. AMD- 1070269	M/S. GUPTA ITPC AND ASSOCIATES. / FASTRACK DEALCOMM. PVT. LTD. V/s M/S. L.R. SWAMI CO. / M/S.STAR PVC PIPES AND FITTINGS PRIVATE LIMITED.	Ashish Pandey Asst. Registrar
04	4405773/ 36	Opp. No. AMD- 1070851	M/S. VISHAL RAMESHBHAI DHOLIYA / DIGIPE INDIA SOLUTIONS PRIVATE LIMITED V/s M/S. SAIKRISHNA & ASSOCIATES / PHONEPE PRIVATE LIMITED	Ashish Pandey Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4331772/ 35	Opp. No. AMD- 1037165	M/S. VINAYAK WAIDANDE. / IMTIYAZ ALI ALJIBHAI MAREDIYA. V/s M/S. S.S. RANA & CO. / LEISURE HOTELS LIMITED.	Shivangi Rana, Hearing Officer
06	4333178/ 43	Opp. No. AMD- 1037164	M/S. VINAYAK WAIDANDE. / IMTIYAZ ALI ALJIBHAI MAREDIYA. V/s M/S. S.S. RANA & CO. / LEISURE HOTELS LIMITED.	Shivangi Rana, Hearing Officer
07	4400744/ 07	Opp. No. AMD- 1032161	M/S. D. C. DANI & ASSOCIATES. / SOMESHWAR CHANDULAL PARMAR TRADING AS M/S. PARMAR SOMESHWAR CHANDULAL V/s M/S. INDO OVERSEAS TRADE MARK CO. / AMBICA ENTERPRISE	Shivangi Rana, Hearing Officer

08	1778121/ 11	Opp. No. AMD- 787472	M/S. BRAHMBHATT & ASSOCIATES. / SANJAYBHAI ODHAVJIBHAI DADHANIA. V/s M/S. MAHTTA & CO. / SANDEEP INDUSTRIES	Shivangi Rana, Hearing Officer
09	1771286/ 30	Opp. No. AMD- 876996	M/S. Y. J. TRIVEDI & CO. / LAXMI SNACKS PVT. LTD. V/s M/S. R.K. DEWAN & CO. / PARLE PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer
10	3165078/ 17	Opp. No. AMD- 983293	M/S. TRADESAFE. / RUKMANI DEVI. V/s M/S. GAURAV SONI, ADVOCATE. /DINESH AGARWAL	Shivangi Rana, Hearing Officer



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1786579/ 05	Opp. No. AMD- 766286	M/S. GAUTAM & COMPANY. / SHRI ANOOP SINGH CHAUHAN V/s M/S. VISHESH & ASSOCIATES / ALKEM LABORATORIES LIMITED.	Shivangi Rana, Hearing Officer
02	4502003/ 03	Opp. No. AMD- 1147054	M/S. T.C.PATEL & CO. / APEX HOMENEEDS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 V/s M/S. LALJI ADVOCATES / ROOP INDUSTRIES	Shivangi Rana, Hearing Officer
03	1775719/ 06	Opp. No. AMD- 806400	M/S. T.C.PATEL & CO. / MR.B.C.PATEL V/s M/S. LOYAL REGISTRATION SERVICES / ALLIED TRADERS AND EXPORTERS.	Shivangi Rana, Hearing Officer

04	2524050/ 35	Opp. No. AMD- 839547	M/S. B & H ASSOCIATES. / M/S U AND T TRACTOR SPARES PRIVATE LIMITED. V/s M/S. LEX ORBIS. / UST GLOBAL INC	Shivangi Rana, Hearing Officer
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	5266348/ 03	Opp. No. AMD- 1155272	M/S. GAURAV SONI, ADVOCATE. / IMRANSHA BABUSHA JUNEJA - M/S. RAJ KHUSHBU HAIR OIL V/s M/S. RASIKLAL S. THAKKAR	Shivangi Rana, Hearing Officer
06	4416420/ 35	Opp. No. AMD- 1142071	M/S. LALJI ADVOCATES / KESARI KAJU INDUSTRIES AN INDIAN PARTNERSHIP FIRM. V/s M/S. HEENA MOHINANI / SUKHDEV NARAYANLAL GEHLOT	Ashish Pandey Asst. Registrar
07	3681487/ 05	Opp. No. AMD- 1066817	M/S. KAUSHIKCHANDRA AMBALAL BAROT / RAJNI BABULAL MUNGRA (PROPRIETOR) TRADING AS MARS REMEDIES. V/s M/S. R. V. R ASSOCIATES. / MARS PHARMA PRIVATE LIMITED	Ashish Pandey Asst. Registrar
08	4402648/ 30	Opp. No. AMD- 1091193	M/S. SUNIL KUMAR ADVOCATE. / BASANTI DEVI BHANSALI W/O. SH DINESH KUMAR BHANSALI V/s M/S. R.K. DEWAN & CO. / PARLE PRODUCTS PVT. LTD.	Ashish Pandey Asst. Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1778167/ 17	Opp. No. AMD- 806509	M/S. K.C. PATEL & CO. / SANJAY VALLABHDAS KANSAGARA V/s M/S. P. S. PAI & CO. / MEHSANA DIST.CO-OP MILK PRODUCER'S UNION LIMITED.	Shivangi Rana, Hearing Officer
02	1778167/ 17	Opp. No. AMD- 809927	M/S. K.C. PATEL & CO. / SANJAY VALLABHDAS KANSAGARA V/s M/S. G. D. BANSAL & ASSOCIATES. / SHREE BHANDARI PLASTIC PVT. LTD.	Shivangi Rana, Hearing Officer
03	2406077/ 07	Opp. No. AMD- 876333	M/S. SONI ASSOCIATES. / PRANESHBHAI MANHARBHAI MARU V/s M/S. ROYZZ & CO. / CONCORD ENVIRO SYSTEMS PVT. LTD.	Shivangi Rana, Hearing Officer

04	3850403/ 05	Opp. No. AMD- 1119216	M/S. J.T.JHALA & CO., ADVOCATE. / ZYDUS HEALTHCARE LIMITED. V/s M/S. K.C. PATEL & CO. / ZOTA HEALTH CARE LTD.	Shivangi Rana, Hearing Officer
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1781554/ 05	Opp. No. AMD- 781534	M/S. JAYDEEPPHAI PATEL V/s M/S. FATEHCHAND C. SHAH & CO. / HELIOS PHARMACEUTICALS	Shivangi Rana, Hearing Officer
06	1786580/ 05	Opp. No. AMD- 768258	M/S. GAUTAM & COMPANY / SHRI ANOOP SINGH CHAUHAN. V/s M/S. J.T.JHALA & CO.,ADVOCATE / ZYDUS LIFESCIENCES LIMITED.	Shivangi Rana, Hearing Officer
07	5032760/ 31	Opp. No. AMD- 1133473	M/S. SAGAR KORAT & ASSOCIATES / M/S KHYATI SEEDS. V/s M/S. M.N.SHAH & CO. / M/s. KHYATI SEEDs	Ashish Pandey Asst. Registrar
08	2999452/ 05	Opp. No. AMD- 868133	M/S. NAVDEEP & ASSOCIATES. / JAY BHARATKUMAR DHOKAI V/s M/S. FRANCO-INDIAN PHARMACEUTICAL PVT. LTD.	Ashish Pandey Asst. Registrar

09	3903551/ 25	Opp. No. AMD- 967089	M/S. GAURAV SONI, ADVOCATE / VIJETA TEXTFAB PRIVATE LIMITED. V/s M/S. P. K. ARORA. / KULBIR SINGH	Ashish Pandey Asst. Registrar
10	5103825/ 05	Opp. No. AMD- 1131639	M/S. HARSH MARWAHA. / DERMAGLAZE PHARMA PRIVATE LIMITED V/s M/S. DEPENNING & DEPENNING.	Ashish Pandey Asst. Registrar



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4119826/03	Opp. No. AMD- 1118370	M/S. TCI REGISTRATION SERVICES. / TARUN SANKHALA TRADING AS : SOHAM HEENA PRODUCT V/s M/S. TMR SOLUTIONS. / OMPRAKASH TAK.	Shivangi Rana, Hearing Officer
02	4071207/05	Opp. No. AMD- 1052495	M/S. ATUL KUMAR SAHUWALA. / BIORIS PHARMACEUTICALS V/s M/S. VISHESH AND ASSOCIATES. / INDCHEMIE HEALTH SPECIALITIES PVT LTD.	Shivangi Rana, Hearing Officer
03	4434200/07	Opp. No. AMD- 1053628	M/S. SAGAR BHIKHUBHAI KORAT. / KUDRAT ENTERPRISE V/s M/S. GROVER & ASSOCIATES. / ADVANCE APPLIANCES (INDIA).	Shivangi Rana, Hearing Officer

04	1786947/ 29	Opp. No. AMD- 770197	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. MOHAN ASSOCIATES. / T.T. KRISHNAMACHARI & CO.	Shivangi Rana, Hearing Officer
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1786947/ 29	Opp. No. AMD- 765919	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. MOHAN ASSOCIATES. / AMUDHAM DAIRY PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer
06	1786947/ 29	Opp. No. AMD- 771344	M/S. TRADESAFE. / MEHMOOD USMAN KASMANI. V/s M/S. GODREJ AGROVET LTD.	Shivangi Rana, Hearing Officer
07	4289178/ 05	Opp. No. AMD- 1048129	M/S. ATUL KUMAR SAHUWALA / DEEPAK KUMAR GUPTA S/O HEERA LAL GUPTA. V/s M/S. VISHESH AND ASSOCIATES. / GLENMARK PHARMACEUTICALS LIMITED.	Ashish Pandey Asst. Registrar
08	4289178/ 05	Opp. No. AMD- 1048674	M/S. ATUL KUMAR SAHUWALA / DEEPAK KUMAR GUPTA S/O HEERA LAL GUPTA. V/s M/S. MADAMSER & CO. / SHRI TEJ RAM, SHRI DHARAM PAUL, SHRI NEERAJ KUMAR AND SHRI NUTESH KUMAR ALL INDIAN NATIONALS.	Ashish Pandey Asst. Registrar

09	4754639/ 03	Opp. No. AMD- 1103722	M/S. ADANI WILMAR LIMITED. V/s M/S. W. S. KANE & CO. / GODREJ CONSUMER PRODUCTS LIMITED	Ashish Pandey Asst. Registrar
10	5069631/ 03	Opp. No. AMD- 1130637	M/S. PARUL KAUSHIK SORATHIYA. / DIPINBHAI RAMJIBHAI VAGHANI V/s M/S. DELHI REGISTRATION SERVICE. / IZUK IMPEX	Ashish Pandey Asst. Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3078402/ 39	Opp. No. AMD- 974587	M/S. GAURAV SONI, ADVOCATE. / MAHESH MANSHUKHLAL MEHTA V/s M/S. ANAND AND ANAND. / YATRA ONLINE PVT. LTD.	Shivangi Rana, Hearing Officer
02	1777640/ 21	Opp. No. AMD- 778697	M/S. SHRI PRAVINBHAI RANCHHODBHAI LIMBASIYA V/s M/S. LALJI ADVOCATES. / SAGAR METAL INDUSTRIES.	Shivangi Rana, Hearing Officer
03	4042932/ 07	Opp. No. AMD- 1125181	M/S. H K ACHARYA AND COMPANY. / NIRAVBHAI NIRANJANBHAI SHAH V/s M/S. ANAND AND ANAND. / OPTIMUS PHARMA PVT LTD	Shivangi Rana, Hearing Officer

04	1882936/ 05	Opp. No. AMD- 774542	M/S. SAMPAT DHURV PRADIP. / M/S.RIVAN PHARMACEUTICALS. V/s M/S. V. RAVI. / MICRO LABS LIMITED.	Shivangi Rana, Hearing Officer
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05	4206222/ 25	Opp. No. AMD- 1002289	M/S. IPM SERVICES. / MR. ABHISHEK B. SHAH, PROPRIETOR OF : K. K. APPARELS V/s M/S. CHANDRA SHEKHAR (ADV). / M/S DEN NETWORK LTD.	Shivangi Rana, Hearing Officer
06	4188212/ 35	Opp. No. AMD- 1006268	M/S. INFINVENT IP. / FINAR LIMITED V/s M/S. HARSH MARWAHA. / SUN N MOON IMPEX	Shivangi Rana, Hearing Officer
07	4445635/ 24	Opp. No. AMD- 1061995	M/S. RAHEJA TEXTFAB PRIVATE LIMITED . V/s M/S. S.S. RANA & CO.	Ashish Pandey Asst. Registrar
08	4445636/ 25	Opp. No. AMD- 1061996	M/S. RAHEJA TEXTFAB PRIVATE LIMITED . V/s M/S. S.S. RANA & CO.	Ashish Pandey Asst. Registrar

09	4240650/ 05	Opp. No. AMD- 1088392	M/S. S.SINGH & ASSOCIATES. / KARNANI PHARMACEUTICALS PVT. LTD. V/s M/S. ADITYA & ASSOCIATES. / EMCURE PHARMACEUTICALS LIMITED.	Ashish Pandey Asst. Registrar
10	3984455/ 36	Opp. No. AMD- 1058865	M/S. PAYAL DIVYANGBHAI DHAMECHA. / VIRA CAPITAL SERVICES V/s M/S. RAKESH SHARMA. / CREDIT KINGS NIDHI LIMITED.	Ashish Pandey Asst. Registrar



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01	1784692/ 24	Opp. No. AMD- 765857	M/S. K.C. PATEL & CO. / MR. VINOD KUMAR HIRALAL LULLA V/s M/S. H K ACHARYA AND COMPANY. / AUGHT INVESTMENTS PVT. LTD.	Shivangi Rana, Hearing Officer
02	1785912/ 05	Opp. No. AMD- 764783	M/S. MAHESH RAMSUSHIL DUBEY V/s M/S. MEDLEY PHARMACEUTICALS LIMITED.	Shivangi Rana, Hearing Officer
03	1774968/ 30	Opp. No. AMD- 786593	M/S. Y. J. TRIVEDI & CO. / HAVMOR ICE CREAM LTD. V/s M/S. FATEHCHAND C. SHAH & CO. / IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT LTD.	Shivangi Rana, Hearing Officer

04	1774969/ 24	Opp. No. AMD- 790475	M/S. Y. J. TRIVEDI & CO. / SMT. MITALBEN PUNJABI. V/s M/S. P. K. ARORA / SHYAM LEELA FASHION HOUSE PVT. LTD.	Shivangi Rana, Hearing Officer
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05	4216109/ 30	Opp. No. AMD- 1009787	M/S. D. C. DANI & ASSOCIATES / BHARATKUMAR BHAVARLAL SHAH TRADING AS M/S. PAYAL AGENCY V/s M/S. LALJI ADVOCATES / YOGESH.	Shivangi Rana, Hearing Officer
06	4180048/ 03	Opp. No. AMD- 1013180	M/S. NAVKAR ASSOCIATES. / CLAPS INDUSTRIES PVT. LTD. V/s M/S. DABUR INDIA LIMITED	Shivangi Rana, Hearing Officer
07	4036080/ 03	Opp. No. AMD- 1083786	M/S. IPR HOUSE.COM . / PAWAN AGRAWAL V/s M/S. GROVER & ASSOCIATES. / MAJA HEALTHCARE DIVISION	Ashish Pandey Asst. Registrar
08	4041710/ 01	Opp. No. AMD- 1083031	M/S. DHRUV ASSOCIATES. / MR. RAMESHBHAI LALJIBHAI PATEL PROPRIETOR OF AGRICON CHEMICALS V/s M/S. KAYSER AND COMPANY. / BOROSIL LTD.	Ashish Pandey Asst. Registrar

09	4122327/ 29	Opp. No. AMD- 1056386	M/S. M.N.SHAH & CO. / AMRUTLAL & SONS. V/s M/S. S.SINGH & ASSOCIATES. / MR. GOUTAM LAL TAK.	Ashish Pandey Asst. Registrar
10	4303122/ 36	Opp. No. AMD- 1065642	M/S. AEXOCORP CONSULTING LLP V/s M/S. PARKER & PARKER CO. LLP.	Ashish Pandey Asst. Registrar



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चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 14/03/2024

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4072381/ 30	Opp. No. AMD- 994232	M/S. H K ACHARYA AND COMPANY. / MARKAND VIRENDRABHAI PARIKH V/s M/S. LEX FONS. / PUSHPA RANI	Shivangi Rana, Hearing Officer
02	2867099/ 05	Opp. No. AMD- 956900	M/S. DINESH & CO. / M/S. SBM PHARMACEUTICALS PVT. LTD. V/s M/S. VISHESH AND ASSOCIATES. / ALKEM LABORATORIES LTD.	Shivangi Rana, Hearing Officer
03	3642573/ 19	Opp. No. AMD- 1022855	M/S. RAJEEV JAIN. / BABA SUPER MINERALS PRIVATE LIMITED V/s M/S. ANM GLOBAL INC. / DHARAMPAL PREMCHAND LIMITED.	Shivangi Rana, Hearing Officer

04	1776792/ 05	Opp. No. AMD- 775570	M/S. Y. J. TRIVEDI & CO. / DASHRATHBHAI KALIDAS PATEL V/s M/S. M. P. MIRCHANDANI & CO. / MEHTA UNANI PHARMACY AND CO.	Shivangi Rana, Hearing Officer
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3979574/ 25	Opp. No. AMD- 1059563	M/S. NADAR VENNILA / NEETI VAISHNAVA V/s M/S. HARSH MARWAHA. / RAVI JAIN	Ashish Pandey Asst. Registrar
06	4173147/ 25	Opp. No. AMD- 1056205	M/S. M.N.SHAH & CO. / SUBHASHBHAI DAYABHAI BHALARA PROPRIETOR OF M/S. SUNRISE PROCESSING INDUSTRIES V/s M/S. ARJUN T. BHAGAT & CO. / BHARAT VASTRALAYA.	Ashish Pandey Asst. Registrar
07	4190617/ 03	Opp. No. AMD- 1014755	M/S. SHYAM ARHA, ADVOCATE. / PUSHP HENNA PRIVATE LIMITED. V/s M/S. JITIN TALWAR.	Ashish Pandey Asst. Registrar
08	3854322/ 30	Opp. No. AMD- 1055515	M/S. ATUL KUMAR SAHUWALA / RISHABH S/O LAL CHAND DHANUKA V/s M/S. THE ACME COMPANY. /DHANUKA AGRITECH LIMITED.	Ashish Pandey Asst. Registrar



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4309866/ 07	Opp. No. AMD- 1031945	M/S. K.C. PATEL & CO. / MITESH KIRITBHAI RATHOD V/s M/S. SUDESHNA BANERJEE. / AXIO BIOSOLUTIONS PRIVATE LIMITED	Shivangi Rana, Hearing Officer
02	1996540/ 05	Opp. No. AMD- 788349	M/S. TROIKAA PHARMACEUTICALS LTD. V/s M/S. WOCKHARDT LIMITED.	Shivangi Rana, Hearing Officer
03	1996540/ 05	Opp. No. AMD- 788275	M/S. TROIKAA PHARMACEUTICALS LTD. V/s M/S. NEON LABORATORIES LIMITED.	Shivangi Rana, Hearing Officer
04	4349702/ 19	Opp. No. AMD- 1162740	M/S. Y. J. TRIVEDI & CO. / DOLBY PLYBOARDS PVT LTD. V/s M/S. MAKHIJA & ASSOCIATES. / PEGASUS PANELS PRIVATE LIMITED.	Shivangi Rana, Hearing Officer

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3466961/ 17	Opp. No. AMD- 1030120	M/S. GAURAV SONI, ADVOCATE. / INFINITY ENTERPRISE V/s M/S. GLOW WELL. / SHIVA POLYTUBES PVT. LTD.	Shivangi Rana, Hearing Officer
06	3440717/ 05	Opp. No. AMD- 1030070	M/S. GAURAV SONI, ADVOCATE. / MITESH MAFATLAL PATEL V/s M/S. KOCHHAR & CO. / APOLLO HOSPITALS ENTERPRISE LTD.	Shivangi Rana, Hearing Officer
07	1834181/ 14	Opp. No. AMD- 771295	M/S. GAURAV SONI, ADVOCATE / MR. HARIKRISHNABHAI NAVINCHANDRA SONI V/s M/S. INTTL ADVOCARE. / P.P.JEWELLERS PVT.LTD.	Shivangi Rana, Hearing Officer



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2986375/ 25	Opp. No. AMD- 963502	M/S. Y. J. TRIVEDI & CO. / HARISHBHAI NIHALCHAND BHAGCHANDANI V/s M/S. TRADE MARK REGISTRATION BUREAU. / SUSKNIT EXPORTS PRIVATE LIMITED	Shivangi Rana, Hearing Officer
02	2986375/ 25	Opp. No. AMD- 959161	M/S. Y. J. TRIVEDI & CO. / HARISHBHAI NIHALCHAND BHAGCHANDANI. V/s M/S. MAHTTA & CO. / CHAND SHUTTLE COCK HOUSE	Shivangi Rana, Hearing Officer
03	5535024/ 30	Opp. No. AMD- 1193931	M/S. Y. J. TRIVEDI & CO. / PARAMOUNT RICE PRIVATE LIMITED V/s M/S. GAUTAM & COMPANY. / MOHAN TRADING COMPANY	Shivangi Rana, Hearing Officer

04	3069338/ 25	Opp. No. AMD- 861242	M/S. Y. J. TRIVEDI & CO. / HARISHBHAI NIHALCHAND BHAGCHANDANI V/s M/S. TRADE MARK REGISTRATION BUREAU. / SUSKNIT EXPORTS PRIVATE LIMITED.	Shivangi Rana, Hearing Officer
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3290014/ 19	Opp. No. AMD- 1029826	M/S. GAURAV SONI, ADVOCATE. / GREENCON INDUSTRIES PRIVATE LIMITED V/s M/S. BABU RAM SHARMA. / M/S.RAJ KUMAR & SONS.	Shivangi Rana, Hearing Officer
06	3886675/ 30	Opp. No. AMD- 1027777	M/S. TMC INTELLECTUAL SERVICES. / DAIRYLINE FOOD PRIVATE LIMITED V/s M/S. LALJI ADVOCATES. / LAXMI AGRO IMPEX INDIA.	Shivangi Rana, Hearing Officer



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	5535025/ 30	Opp. No. AMD- 1193932	M/S. Y. J. TRIVEDI & CO. / PARAMOUNT RICE PRIVATE LIMITED. V/s M/S. GAUTAM & COMPANY. / MOHAN TRADING COMPANY	Shivangi Rana, Hearing Officer
02	2928318/ 29	Opp. No. AMD- 963136	M/S. H K ACHARYA AND COMPANY. / MARKAND VIRENDRABHAI PARIKH. V/s M/S. LEX FONS. / PUSHPA RANI	Shivangi Rana, Hearing Officer
03	2928318/ 29	Opp. No. AMD- 963474	M/S. H K ACHARYA AND COMPANY. / MARKAND VIRENDRABHAI PARIKH V/s M/S. L.R. SWAMI CO. / INDIA FOOD EXPORTS	Shivangi Rana, Hearing Officer
04	4003922/ 05	Opp. No. AMD- 982555	M/S. H K ACHARYA AND COMPANY. / AMBALAL V PATEL TRADING AS CENTURION LABORATORIES (DIVISION OF CENTURION REMEDIES PVT LTD) V/s	Shivangi Rana, Hearing Officer

			M/S. D.P. AHUJA & CO. / FERRARI S.p.A.	
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4269203/05	Opp. No. AMD- 1137191	M/S. H K ACHARYA AND COMPANY. / ANAND ANIMAL HEALTH PRIVATE LIMITED V/s M/S. IRA LAW. / MAX HEALTHCARE INSTITUTE LIMITED.	Shivangi Rana, Hearing Officer
06	3868146/05	Opp. No. AMD- 962394	M/S. H K ACHARYA AND COMPANY. / DESAI BHARAT RAMESHCHANDRA V/s M/S. LALL & SETHI. / JOHNSON & JOHNSON.	Shivangi Rana, Hearing Officer



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1783404/ 29	Opp. No. AMD- 817934	M/S. CHETAN P. PAJWANI, ADVOCATE. / SURESHKUMAR TULSIDAS KANERIYA. V/s M/S. BANSAL & COMPANY. / M/S. DELHI REGISTRATION SERVICE / AGRO PURE CAPITAL FOODS PVT. LTD.	Shivangi Rana, Hearing Officer
02	1783406/ 29	Opp. No. AMD- 817935	M/S. CHETAN P. PAJWANI, ADVOCATE. / SURESHKUMAR TULSIDAS KANERIYA. V/s M/S. BANSAL & COMPANY. / M/S. DELHI REGISTRATION SERVICE / AGRO PURE CAPITAL FOODS PVT. LTD	Shivangi Rana, Hearing Officer
03	1783407/ 29	Opp. No. AMD- 817938	M/S. CHETAN P. PAJWANI, ADVOCATE. / SURESHKUMAR TULSIDAS KANERIYA. V/s M/S. BANSAL & COMPANY. / M/S. DELHI REGISTRATION SERVICE / AGRO PURE CAPITAL FOODS PVT. LTD	Shivangi Rana, Hearing Officer

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1783408/ 29	Opp. No. AMD- 817937	M/S. CHETAN P. PAJWANI, ADVOCATE. / SURESHKUMAR TULSIDAS KANERIYA. V/s M/S. BANSAL & COMPANY. / M/S. DELHI REGISTRATION SERVICE / AGRO PURE CAPITAL FOODS PVT. LTD.	Shivangi Rana, Hearing Officer
05	1783409/ 29	Opp. No. AMD- 817936	M/S. CHETAN P. PAJWANI, ADVOCATE. / SURESHKUMAR TULSIDAS KANERIYA. V/s M/S. BANSAL & COMPANY. / M/S. DELHI REGISTRATION SERVICE / AGRO PURE CAPITAL FOODS PVT. LTD.	Shivangi Rana, Hearing Officer
06	1776790/ 05	Opp. No. AMD- 784911	M/S. Y. J. TRIVEDI & CO. / DASHRATHBHAI KALIDAS PATEL V/s M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED.	Shivangi Rana, Hearing Officer